INCOME TAX APPELLATE TRIBUNAL, KOLKATA

REVISED CAUSE LIST OF B BENCH FOR 07-SEPTEMBER-2026 (MONDAY)

BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER

IN COURT ROOM 2

GOOGLE MEETING ID - RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 112/KOL/2020	2002-03	[A] UNIWORTH TEXTILES LTD.	
2	ITA 921/KOL/2026	2015-2016	[A] THE GANGES MANUFACTURING COMPANY LTD.	
3	BMA 2/KOL/2026	2018-2019	[A] PRADIP KUMAR BOTHRA	
4	BMA 3/KOL/2026	2018-2019	[A] PRADIP KUMAR BOTHRA	
5	BMA 4/KOL/2026	2018-2019	[A] KRITIN BOTHRA	
6	ITA 1092/KOL/2026	2012-13	[A] SRI GAYATRI MINERALS PRIVATE LIMITED	
7	ITA 2410/KOL/2026	-	[A] HUMAN AND ENVIRONMENT ALLIANCE LEAGUE	
8	ITA 2411/KOL/2026	-	[A] HUMAN AND ENVIRONMENT ALIANCE LEAGUE	

Deputy Registrar
04-Sep-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

REVISED CAUSE LIST OF C BENCH FOR 07-SEPTEMBER-2026 (MONDAY)

BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER AND HON'BLE GOPALAN GURUSAMY, ACCOUNTANT MEMBER

IN COURT ROOM 2

GOOGLE MEEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2219/KOL/2025	2011-12	[A] NAHAR VINIYOG PRIVATE LIMITED	
2	ITA 2265/KOL/2025	2013-14	[A] MADHU BHIWANIWALA	
3	ITA 2266/KOL/2025	2014-15	[A] MADHU BHIWANIWALA	
4	ITA 1524/KOL/2026	2009-10	[A] NAGREEKA EXPORTS LIMITED	
5	ITA 1526/KOL/2026	2023-2024	[A] MONOJ KUMAR JAIN	
6	ITA 2407/KOL/2026	2016-2017	[A] MIDNAPORE COLLEGE	
7	ITA 2408/KOL/2026	2016-2017	[A] MIDNAPORE COLLEGE	
8	ITA 2409/KOL/2026	2016-2017	[A] MIDNAPORE COLLEGE	
9	ITA 2416/KOL/2026	2024-25	[A] MRINMAY BANERJEE	

Deputy Registrar
04-Sep-2026